



Jammu (o):0191-2573373  
Srinagar (o):0194-2481644

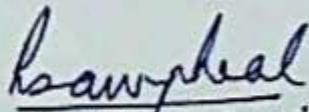
Government of Jammu and Kashmir  
Tourism Department: Civil Secretariat  
Srinagar/Jammu.

Notification  
Srinagar, the 25 June, 2018

**SRO 207** :- In exercise of the powers conferred by section 3 of the Jammu and Kashmir Public Premises (Eviction of Unauthorized Occupants) Act, 1988 and in supersession of all previous notifications issued in this behalf, the Government of Jammu and Kashmir hereby appoint following officers as "Estate Officers" for the purposes of the said Act, with jurisdiction shown against each:-

S.No	Name	Designation	Jurisdiction
1.	Mr. Sarfaraz Mohammad	Deputy Director Recreation Kashmir	Directorate of Tourism Kashmir
2.	Smt. Subah Mehta	Deputy Director Tourism Jammu	Jammu, Samba, Kathua & Sarthal
3.	Mr. Malikzada Shiraz Ul Haq	Chief Executive Officer, Poonch Development Authority (holding additional charge of Assistant Director Tourism Rajouri)	Rajouri & Poonch

By order of the Government of Jammu and Kashmir.

  
(Rigzian Sampheal) IAS  
Secretary to the Government,  
Tourism Department

No: TSM/Estt-07/2017

Dated: 25 /06/2018

Copy to the:-

1. All Financial Commissioners.
2. Principal Secretary to Hon'ble Governor.
3. All Principal Secretaries.
4. All Commissioner/Secretaries to Government.
5. Divisional Commissioner Jammu/Kashmir.
6. All Heads of the Departments.
7. Director Tourism Jammu/Kashmir.
8. Director Archives, Archaeology and Museums.
9. Concerned Officers.
10. Principal Private Secretary to Chief Secretary.
11. General Manager, Government press for publication in the Government Gazette.
12. Pvt. Secretary to Secretary to Government, Tourism Department.
13. Stock file.